

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar  
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**Subject:** Distribution of criminal work involving punishment upto 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No.2823-JK(LD) of 2023,**  
**Dated: 22- 02- 2023.**

In supersession of all the previous orders issued on the subject from time to time, the following distribution of criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment upto 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

| <b>S. No.</b> | <b>Name of the Law Officer/<br/>Designation<br/>S/Shri</b> | <b>Districts allotted</b>             |
|---------------|--|---------------------------------------|
| 1.            | Mohammad Rais-Ud-Din Ganai,<br>Deputy Advocate General     | Ganderbal,<br>Shopian.                |
| 2.            | Mubashir Majid Malik<br>Deputy Advocate General            | Kulgam.                               |
| 3.            | Sajad Ashraf,<br>Government Advocate                       | Srinagar,<br>Kupwara.                 |
| 4.            | Rekha Wangnoo,<br>Government Advocate                      | Cases pertaining to<br>Jammu Division |
| 5.            | Ilyas Nazir Laway,<br>Government Advocate                  | Bandipora.                            |
| 6.            | Faheem Shah<br>Government Advocate                         | Anantnag,<br>Budgam.                  |
| 7.            | Jehangir Ahmad Dar,<br>Government Advocate                 | Baramulla.                            |
| 8.            | Furkan Yaqub Sofi,<br>Government Advocate                  | Pulwama.                              |

*Ukhal*  
*Reyaz*

The aforesaid allocation is subject to such modification and alteration as the Ld. Advocate General may deem fit.

By order of the Government of Jammu and Kashmir.

**Sd/-**

(Achal Sethi)

**Secretary to Government**

No: Law-Jud/153/2021-10.

Dated: 22 -02-2023.

Copy to:

1. Learned Advocate General, J&K, Jammu.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Jammu.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
6. Commissioner Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
8. Divisional Commissioner, Kashmir.
9. Director General Prosecution, J&K, Jammu.
10. Concerned Deputy Commissioners.
11. Concerned Senior Superintendents of Poilce.
12. All concerned Law Officers for information.
13. Director Archives, Archaeology and Museums, J&K, Jammu.
14. Director Litigation, Kashmir.
15. All officers of the Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Website Section, Department of Law, Justice and Parliamentary Affairs.
18. Government Order file.
19. Concerned file.

**(Reyaz Ali Bhat)**

**Assistant Legal Remembrancer**

*Reyaz Ali Bhat*  
22-02-2023.